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Title: The Minister of State in the Ministry of Power and Minister of State in the Department of Commerce, Ministry of Commerce and Industry laid a statement regarding the status of implementation of the recommendations contained in the 68th, 72nd, 76th, 79th, 80th and 82nd Reports of the Standing Committee on Commerce, respectively pertaining to the Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): Sir, the Department-related Parliamentary Committee on Commerce in its 68<sup>th</sup> Report on Export of Tea had made 24 recommendations/observations. In respect of recommendation at para 3.4, Ministry of Water Resources has to take action. Action is partially complete in respect of four recommendations at para nos. 4.1, 8.2, 16.8 and 17.V. Action in respect of three recommendations at para nos. 6.4, 19.11 and 20.5 is pending. Action in respect of remaining 16 recommendations is complete. A copy of the implementation report is laid on the Table of the House.

(Placed in the Library, See No. LT 8588/08)

Sir, the Department Related Parliamentary Standing Committee on Commerce in its 72<sup>nd</sup> report on the problems of coffee growers had made 22 recommendations/observations. The Action Taken Report on 72<sup>nd</sup> Report was sent to Rajya Sabha Sectt on 13.2.2006. Out of these, on 5 recommendations/observations, the Committee made further observations which were incorporated in the 79<sup>th</sup> Report. All other recommendations/observations were accepted. Action has also been completed on the 5 five recommendations. A modified/revised Action Taken Report on the observations/recommendations contained in the 72<sup>nd</sup> and 79<sup>th</sup> Report of the Parliamentary Standing Committee on Commerce on problems of Coffee growers, is laid on the Table of the House.

(Placed in the Library, See No. LT 8589/08)

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\* Laid on the Table.

The Department-related Parliamentary Standing Committee on Commerce in its 76<sup>th</sup> Report made 11 recommendations. 7 recommendations have been implemented. Implementation of one recommendation each is under consideration in the Department of Agriculture and Cooperation and the Protection of Plant Varieties and Farmers' Rights Authority. The Department of Commerce is coordinating with the Department of Agriculture & Cooperation for the implementation of these remaining two recommendations.

(Placed in the Library, See No. LT 8590/08)

The Department-related Parliamentary Standing Committee on Commerce in its 80<sup>th</sup> Report Functioning of the Spices Board has made 45 recommendations/ observations. 2 recommendations are under consideration. A copy of the implementation report is also laid on the Table of the House.

(Placed in the Library, See No. LT 8591/08)

The Department-related Parliamentary Standing Committee on Commerce in its 82<sup>th</sup> Report had made 72 recommendations/ observations. The Action Taken Report on 82<sup>nd</sup> Report was sent to Rajya Sabha Secretariat on 16.08.2007. A modified/revised Action Taken Report on the observations/recommendations contained in the 82<sup>nd</sup> Report of the Parliamentary Standing Committee on Commerce on Demands for Grants 2007-08, is laid on the Table of the House.

(Placed in the Library, See No. LT 8592/08)

MR. SPEAKER: Now, we come to Calling Attention. Shri Basudeb Acharya

...(व्यवधान)

श्री ब्रजेश पाठक (उन्नाव) : अध्यक्ष महोदय, हम बहुत गंभीर विषय पर बोलना चाहते हैं।...(व्यवधान) आपने हमें बोलने का मौका नहीं दिया है।...(व्यवधान)

श्री राजेश वर्मा (सीतापुर) : अध्यक्ष महोदय, यह बहुत गंभीर मुद्दा है।...(व्यवधान)

अध्यक्ष महोदय: यह सही नहीं है, हमने बोला है कि हम आपको बोलने का मौका देंगे।...(व्यवधान)

श्री राजेश वर्मा : माननीय अध्यक्ष जी, यह बहुत गंभीर मामला है।...(व्यवधान)

अध्यक्ष महोदय: आप अपने नेता का भाषण सुनने दीजिए।

...(व्यवधान)

अध्यक्ष महोदय: आप अपनी सीट पर जाकर बोलिए।

...(व्यवधान)

MR. SPEAKER: Nothing should be recorded.

*(Interruptions) अ०\**

श्री राजेश वर्मा : हमारी बात को सुना नहीं जा रहा, इसलिए हम सदन से वाकआउट करते हैं।

**12.08 hrs.**

*At this stage Shri Rajesh Verma and some other Hon'ble Members left the House.*

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\* Not recorded.

**12.8½ hrs.**

MR. SPEAKER: We have only two hon. Members for Calling Attention. We shall come to the other important matter later on.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I call the attention of the Minister of Coal to the following matter of urgent public

importance and request that he may make a statement thereon:

"Situation arising out of subsidence of land in entire coal belt in Asansol, Jharia and Raniganj and action taken by the Government in this regard. "

MR. SPEAKER: Hon. Minister, you can lay the Statement on the Table of the House.